

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:96
ANSWERED ON:08.08.2012
ANOMALIES IN PAY SCALE OF TEACHERS
Rajbhar Shri Ramashankar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are a number of anomalies in the pay scale of teachers in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken by the Government to bring uniformity in the pay scales of the teachers;
- (d) whether the Government has any scheme to make medical and housing facilities available to the teachers;
- (e) if so, the time by which the said facilities are likely to be provided to the teachers;
- (f) the total shortage of primary teachers in the country; and
- (g) the time by which these vacant posts are likely to be filled up?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): Majority of School Teachers in the country, are under the administrative control of State/UT governments who prescribe their salary and allowances as well as the terms and conditions of service.

For schools under the administrative control of the Central Government, revised pay scales based on the recommendations of the Sixth Central Pay Commission for teaching staff have been adopted and no anomalies are reported.

(d) & (e): The teachers in schools under the administrative control of the Central Government are provided medical facilities under Civil Services Medical Attendance (CSMA) Rules, 1944.

Some teachers of Kendriya Vidyalaya Sangthan (KVS) are provided with staff quarters and employees of KVS are also entitled to House Building Advance (HBA) as are admissible to Central Government employees. Teachers working under Central Tibetan Schools Administration (CTSA) are being provided residential accommodation at the station of posting.

(f) & (g): 1,694 posts of primary teachers are vacant in Kendriya Vidyalayas in the country and recruitment is affected due to court cases. Out of 32.26 lakh primary teacher posts sanctioned in States/UTs, 6.58 lakh are reported to be vacant. States have been asked to fill up the vacancies by 31st March 2013, in view of the requirement under the Right of Children to Free and Compulsory Education (RTE) Act, 2009 to maintain the prescribed Pupil-Teacher Ratio at the school level.